

F.No. 01(03)/Roster/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.03.2024

ORDER NO. 45 of 2024


Hon'ble President is pleased to order the sitting commencing from
01.04.2024 to 28.06.2024 for **CESTAT, Kolkata** as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|-------------------------------------|---|---|
| From 01.04.2024 to 28.06.2024 | Mr. Ashok Jindal, Hon'ble Member (Judicial) and Mr. K. Anpazhakan, Hon'ble Member (Technical) | Excise Division Bench matters |
| From 01.04.2024 to 28.06.2024 | Mr. R. Muralidhar, Hon'ble Member (Judicial) and Mr. Rajeev Tandon, Hon'ble Member (Technical) | Customs and Service Tax Division Bench matters |

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the remaining Member in the Division Bench will hear Single Member cases.
2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.
3. All part heard matters are released for fresh hearing before the regular bench.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.03.2024

ORDER NO. 46 of 2024


Hon'ble President is pleased to order the sitting commencing from **01.04.2024 to 28.06.2024** for **CESTAT, Chennai** as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|-------------------------------------|--|--|
| From 01.04.2024 to 28.06.2024 | Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical) | Customs and Service Tax Division Bench matters |
| From 01.04.2024 to 28.06.2024 | Mr. P. Dinesha, Hon'ble Member (Judicial) and Mr. M. Ajit Kumar, Hon'ble Member (Technical) | Excise Division Bench matters |

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the remaining Member in the Division Bench will hear Single Member cases.
2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.
3. All part heard matters are released for fresh hearing before the regular bench.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

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Deputy Registrar

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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.03.2024

ORDER NO. 47 of 2024


Hon'ble President is pleased to order the sitting commencing from **01.04.2024 to 28.06.2024** for **CESTAT, Bangalore** as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|-------------------------------------|---|---|
| From 01.04.2024 to 28.06.2024 | Mr. D. M. Misra, Hon'ble Member (Judicial) and Ms. R. Bhagya Devi, Hon'ble Member (Technical) | Customs and Excise Division Bench matters |
| From 01.04.2024 to 28.06.2024 | Mr. P. A. Augustian, Hon'ble Member (Judicial) and Mr. Pullela Nageswara Rao, Hon'ble Member (Technical) | Service Tax Division Bench matters |

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the remaining Member in the Division Bench will hear Single Member cases.
2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.
3. All part heard matters are released for fresh hearing before the regular bench.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order


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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.03.2024

ORDER NO. 48 of 2024


Hon'ble President is pleased to order the sitting commencing from **01.04.2024 to 28.06.2024** for **CESTAT, Ahmedabad** as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|-------------------------------------|--|--|
| From 01.04.2024 to 28.06.2024 | Mr. Ramesh Nair, Hon'ble Member (Judicial) and Mr. Raju, Hon'ble Member (Technical) | Excise and Customs Division Bench matters |
| From 01.04.2024 to 28.06.2024 | Mr. Somesh Arora, Hon'ble Member (Judicial) and Mr. C. L. Mahar, Hon'ble Member (Technical) | Service Tax Division Bench matters |

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the remaining Member in the Division Bench will hear Single Member cases.
2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.
3. All part heard matters are released for fresh hearing before the regular bench.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.03.2024

ORDER NO. 49 of 2024

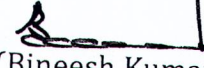
Hon'ble President is pleased to order the sitting commencing from
01.04.2024 to 28.06.2024 for **CESTAT, Allahabad** as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|----------------------------------|---|--|
| From 01.04.2024 to 28.06.2024 | Mr. P. K. Choudhary, Hon'ble Member (Judicial) and Mr. Sanjiv Srivastava, Hon'ble Member (Technical) | Customs, Excise and Service Tax Division Bench matters |

Note:

1. In the event of leave/tour of any Member in a Division Bench, the other Member in the Division Bench will hear Single Member cases.
2. All part heard matters are released for fresh hearing before the regular bench.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.03.2024

ORDER NO. 50 of 2024

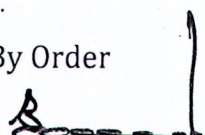
Hon'ble President is pleased to order the sitting commencing from
01.04.2024 to 28.06.2024 for CESTAT, Chandigarh as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|----------------------------------|---|--|
| From 01.04.2024 to 28.06.2024 | Mr. Shyam Sunder Garg, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical) | Customs, Excise and Service Tax Division Bench matters |

Note:

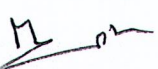
1. In the event of leave/tour of any Member in a Division Bench, the other Member in the Division Bench will hear Single Member cases.
2. All part heard matters are released for fresh hearing before the regular bench.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

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ORDER NO. 51 of 2024

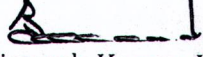
Hon'ble President is pleased to order the sitting commencing from
01.04.2024 to 28.06.2024 for CESTAT, Hyderabad as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|-------------------------------|---|--|
| From 01.04.2024 to 09.04.2024 | Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. A. K. Jyotishi, Hon'ble Member (Technical) | Customs, Excise and Service Tax Division Bench matters |
| From 10.04.2024 to 28.06.2024 | Mr. A. K. Jyotishi, Hon'ble Member (Technical) | Single Member Bench matters |

Note:

1. In the event of leave/tour of any Member in a Division Bench, the other Member in the Division Bench will hear Single Member cases.
2. All part heard matters are released for fresh hearing before the regular bench.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

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